NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 07.09.2026

COURT OF REGISTRAR

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 6237 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Srei Equipment Finance Limited Vs. Ravi Sethia, Resolution Professional, Wind World (India) Limited & Ors.	Hriday Shah
2.	I.A. No. 6238 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Leo Ispat Ltd. VS. Unilec Engineers Ltd.	Himanshu Garg
3.	I.A. No. 6239 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Regional Provident Fund Commissioner Vashi Vs. Prashant Jain and Ors.	Saurabh Kansal
4.	I.A. No. 6240 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Regional Provident Fund Commissioner Vashi Vs. Resolution Professional for Pratibha Industries Limited.	Saurabh Kansal
5.	I.A. No. 6241 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Rohit Motawat and Anr. Vs. Brihanmumbai Municipal Corporation	Milan Singh Negi
6.	I.A. No. 6272 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	The Indure Private Limited Vs. B.K. Coal Fields Private Limited, Through Its Liquidator (Formerly Resolution Professional), Arun Gajwani & Anr.	Varun Gupta

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Assistant Registrar